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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH
CIRCUIT SITTING AT NAGPUR.

O.A.NO. 199
~~T.P.A. NO.~~ 90/94

DATE OF DECISION 18.4.1994

Shri V.P.Agrawal Applicant(s)

Versus

Union of India & Ors. Respondent(s)

1. Whether it be referred to the Reporter or not ? *no*
2. Whether it be circulated to all the Benches of the Central Administrative Tribunal or not ? *no*

M.R. Kolhatkar

(M.R.KOLHATKAR)
MEMBER (A)

M.S. Deshpande

(M.S.DESHPANDE)
VICE CHAIRMAN

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, BOMBAY

CAMP : NAGPUR

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DA.NO. 90/94

Shri V.P.Agarwal ... Applicant

V/s.

Union of India & Ors. ... Respondents

CORAM : HON'BLE VICE CHAIRMAN SHRI JUSTICE M.S.DESHPANDE
HON'BLE MEMBER (A) SHRI M.R.KOLHATKAR

Appearance

Shri M.M.Sudame
Advocate
for the Applicant

Shri M.G.Bhangade
Advocate
for the Respondents

ORAL JUDGEMENT

Dated: 18.4.1994

(PER: M.S.Deshpande, Vice Chairman)

Heard. What is being challenged before us is that departmental proceedings initiated against the applicant for his omission to file a reply before the Industrial Court on time. The contention of the applicant's counsel is that writ petition has been admitted by the High Court in respect of ^{the} subject matter of the proceedings before the Industrial Court. We do not think that can be a consideration for the departmental action which is being taken against the applicant for his in-action of misconduct. Secondly, it is urged that the enquiry was pending after the Memorandum was handed over to the applicant on 30.5.1990 though the applicant had filed a reply there. We do not think that this is a case where we should quash the departmental action because of delay. The only direction that we are making is that respondents should decide the departmental proceedings within three months from the date of communication of this order. The DA. is disposed of with these directions.


(M.R.KOLHATKAR)
MEMBER (A)


(M.S.DESHPANDE)
VICE CHAIRMAN

order/Judgement despatched
to Applicant/Respondent (s)
on ~~11/3/94~~ 18/4/94

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~~9/11/94~~
21/3/94

note da- 3/4/94
sent in R-1
in da- nil.

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